

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Athena Energy Ventures Private Limited Date of Commencement of Liquidation: 21-07-2022; List of Stakeholders as on Date: 19-06-2023; Name of IP: Mr. Kumar Rajan; Process Number: 1; Last 5 digit of registration number: 12116

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				3111346				NA
2	Liquidation costs incurred till date				905000				NA
3	Secured financial creditors	13	161800840930	13	154872579726		6928261204		Annexure 3
4	Unsecured financial creditors	1	414581	1	414581				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	9069473629	6	5754477920		3314995709		Annexure 9
Total		20	170870729140	20	160631488573		10243256913		